NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/174/2016 PETITION NUMBER : Marg Ltd + 1 NAME OF THE PETITIONER(S) : Karaikal Port Pvt Ltd + 7 NAME OF THE RESPONDENT(S) UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Stona Malin Counsel for R 2-5 Shard,
Any Basha Counsel for R 2-5 Shard,
VM Shivakun Counsel for Rospan)
Vijay keuman
V-J. And Raj.

ORDER

Counsel representing both the parties are present. Post the matter alongwith CA 7/16 and CP 6/2016. Put up on 20.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)